

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2669
ANSWERED ON:29.03.2012
POVERTY ALLEVIATION SCHEMES IN BIHAR
Singh Shri Sushil Kumar

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the names of the schemes being implemented for poverty alleviation in the State of Bihar;
- (b) the amount allocated and utilized by Bihar under the said schemes;
- (c) whether many schemes in Bihar are lying incomplete on account of non-receipt of funds from the Union Government;
- (d) if so, the reasons therefor;
- (e) whether the Government has received reminders from the Government of Bihar in this regard;
- (f) if so, the details thereof and the action taken by the Government in this regard;
- (g) whether the State Government of Bihar has requested to provide additional funds under Indira Gandhi National Old Aged Pension Scheme; and
- (h) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a): The Ministry of Rural Development is implementing through State Governments/ Union Territory Administrations two major poverty alleviation schemes/programmes namely Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) and Swarnjayanti Gram Swarozgar Yojana (SGSY)/National Rural Livelihood Mission (NRLM) in rural areas of the country, including Bihar.

(b): Central release and utilization by Government of Bihar under MGNREGA was Rs. 2103.66 Crore and Rs.2664.25 crore respectively during 2010-11. Similarly under SGSY/NRLM Central allocation and utilization reported by the Government of Bihar was Rs. 298.72crore and Rs.273.34 crore respectively during the same period. The expenditure is out of the total available funds which includes Central releases, State releases, Opening balance and miscellaneous receipts. Central allocation under MGNREGA is not made to the States, being demand driven.

(c)to(f): None of the rural development schemes in Bihar is lying incomplete on account of non-receipt of funds from the Ministry of Rural Development.

(g) & (h) The Ministry of Rural Development has released sufficient funds to the state of Bihar on the basis of number of beneficiaries intimated by the state government under Indira Gandhi National Old Age Pension Scheme.